
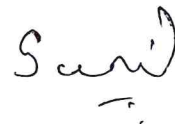


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 22/17 CP09/ 16	-	Hearing	241	M.V.Prakash Gurbaxani Vs.SBF Health Care Pvt.Ltd.& 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
9.	MAXUR. M (8884909518)	Petitioner (Prakash Gurbaxani)	
9)	Suri, R 9916551810	Respondent [SBF]	

Counsel for petitioner is present. Counsel for respondent is present. Both the counsels reported that the matter is under consideration for compromise between the parties and requested time.

List it on 24.11.2017.


MEMBER (J)


MEMBER (T)